

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.14589 of 2021

In Re: Deaths of Sanitation Workers ***Petitioner***

Ms. Pami Rath, Amicus Curiae
Mr. B.P. Tripathy, Amicus Curiae

-versus-

Chief Secretary and others ***Opposite Parties***

Mr. P.K. Muduli, A.G.A. for the State
Mr. Debasis Nayak, Advocate for CMC
Mr. B.P.Pradhan, Advocate for the Contractor

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

ORDER
09.02.2022

Order No.

09. 1. A comprehensive affidavit is stated to have been filed by the State of Odisha on 18th January 2022 and a copy of which has been handed over to the learned Amicus Curiae. Learned Amicus Curiae will prepare a note in reply to the said affidavit before the next date.
2. List on 10th March, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge